

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/6981/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti Malaya Deb,
Principal Judge,
Family Court, Cachar, Silchar

Dated Guwahati, the rd 22 December, 2021.

Sub:- **Winter vacation.**

Ref:- Your letter No. FC/Sil/2021/875 dtd. 20.12.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for permission to **avail winter vacation from 24.12.2021 to 31.12.2021 along with station leave permission from the morning of 24.12.2021 till the morning of 03.01.2022**, has been granted.

The Counsellor, Family Court, Cachar, Silchar and in his absence the Chief Judicial Magistrate, Cachar, Silchar and in his absence the in-charge Chief Judicial Magistrate, Cachar, Silchar will remain in charge of your Court and office in your absence.

Yours faithfully,

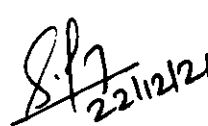
Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-65/2005/6982-83-84/A, dated , 22-12-2021

Copy to

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Chief Judicial Magistrate, Cachar, Silchar.
3. ✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
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